

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 306
CP-198/ND/2023
New CA- 77/2024

IN THE MATTER OF:

Tushar Kant Jindal & Anr.

...

Applicant/Petitioner

Versus

Kurinji Metals Pvt. Ltd. & Ors.

...

Respondent

Under Section: 241(1), 242(4) Comp. Act.

Order delivered on 12.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Rohit Sharma, Adv. Nikhil Purohit, Adv.
Jatin Lalwani for R-2 to R-8

HYBRID HEARING (PHYSICAL & VC)

ORDER

CA-77/2024: Let the CA be listed before appropriate Bench.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)